

File No.22/7/2023-Admn. 117-120/25

APPELLATE TRIBUNAL FOR ELECTRICITY
Ministry of Power
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

Dated the 23rd January, 2025

OFFICE ORDER

It has been decided that routine works/ongoing proposals/ reminder letters, where the approval of the Hon'ble Chairperson has already been taken, and sanctioning of leave application (CL/EL) of the employees of this Tribunal (including outsourced), except Dy. Registrars and Director (Admn.) will be dealt with at the level of Director (Admn.).

2. In case of new developments/updation and clarifications etc. on the ongoing proposal or any new issues/proposal received from Ministries/ Departments, the same will be placed before the Hon'ble Chairperson for consideration/approval. This arrangement shall be till further orders in the matter or joining of new Registrar whichever is earlier.
3. This issues with the approval of the Hon'ble Chairperson.


(**Gaurav Gautam**)
Admn.-Cum-Accounts Officer

Copy to :-

1. PPS to Hon'ble Chairperson / Hon'ble Members
2. PA to Director (Admn.)
3. Consultant-IT (outsourced) to upload the circular on the Webstie of APTEL.
4. Notice Board / Guard File